

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 08 OF 2018 &
IA NO. 1187 OF 2018 IN APPEAL NO. 114 OF 2015

Dated : 15th February, 2019

In the matter of:

Gujarat Urja Vikas Nigam Limited

Versus

Taxus Infrastructure & Power Projects Ltd & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter on **27.03.2019.**

Court Master/PS